

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

57

T.C.P No. 44/(MAH)/2015

CORAM:

Present:

SHRI B. S.V. PRAKASH KUMAR
MEMBER (J)




SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.
V/s.

M/s. Oil Tools International Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Vidya Nair for Rs	Advocate	
2.	CS Anshul Bhatt for Res. No 1 to 4	PCS	
1	MR VIVEK KOHLI	ADVOCATE FOR PETITIONERS	
2	MR NIKHIL MATUR		

ORDER

TCP 44/397-398/NCLT/MB/MAH/2015

Heard and posted for orders on 24.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)